

Filing No.-8301/20

Nature of case- Cr. Appl.(DB)

Ashish Oraon & Anr Vs. The State of Jharkhand.

Advocate's Name- Sarju Prasad.

**DEFECTS :-**

2. Limitation expired on 16/03/20;Delayed by 79 days.

8. As per computer report petitioner has moved earlier in Cr. Rev.- 479/19(D/O-19.09.19).Same is missing at para 2.

9(i) Signature of Deponant differs from his name at Affidavit(Also at Affidavit of I.A).

(ii) Limitation petition may be filed.

(iii) Sentence pronounced u/s-376(D) may be verified at para 1, Aggrieved para and prayer portion.(Also at para 1 of I.A).

(iv) Name of P.W 6 & 8 , at para 6 may be verified from impugned judgement.